

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 207 & 219
(IB)-220(ND)2020
IA-5277/2020

IN THE MATTER OF:

MN Ventures Private Limited

...

Applicant/Petitioner

Versus

**M/s. HFCL Satellite Communications ...
Limited**

Respondent

Under Section: 7 of IBC Code, 2016

Order delivered on 19.01.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Pankaj Kumar Singh Appearing for Financial Creditor
Abhishek Anand. Adv & Rahul Adlkaha, Adv for RP
Mr. Aditya Dewan and Mr. Siddharth Chechani, Advocates

ORDER

IA-5277/2020: Mr. Abhishek Anand, counsel for the Applicant appeared and sought time to file financial balance sheet and other information. Two weeks' time is granted to file the same.

Mr. Siddharth Chechan, appearing for the Respondent seeks time to file the reply. He further submitted that he will file the reply only after receiving the financial audit report, if any filed by the Applicant. The prayer is allowed. List the matter on 17th February, 2021.

- Sd-

**(L. N. GUPTA)
MEMBER (T)**

- Sd-

**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**